

**COURT – II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017**

**APPEAL NO. 203 OF 2015**

**APPEAL NO. 240 OF 2015**

**APPEAL NO. 241 OF 2015**

**Dated: 24<sup>th</sup> September, 2019**

**In the matter of:**

**APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2015**

Indian Wind Power Association .... Appellant(s)

Versus

Tamil Nadu Generation and Distribution Corporation..... Respondents(s)

Ltd.&Ors

**APPEAL NO. 203 OF 2015**

TANTRANSCO Ltd. &Ors.

.....Appellant(s)

Versus

M/s. Indian Wind Power Association &Ors.....Respondent(s)

**APPEAL NO. 240 OF 2015**

Indian Wind Power Association

....Appellant(s)

Versus

Tamil Nadu Generation and Distribution Corporation

.... Respondents(s)

Ltd.&Ors

**APPEAL NO. 241 OF 2015**

Indian Wind Power Association

.....Appellant(s)

Versus

Tamil Nadu Generation and Distribution Corporation

..... Respondents(s)

Ltd.&Ors

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on 14.11.2019.

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**Court Master/PS**